

HIGH COURT OF JAMMU AND KASHMIR & LADAKH

(Office of the Registrar General (Camp) at Jammu)

Subject: Nomination of Chairperson DLSAs and Judicial Officers for participation in Mega Awareness Programme on "Empowering Women and Strengthening Institutional Legal Support" scheduled to be held on Saturday, June 20, 2026 at SKICC, Srinagar.

ORDER

No: 927 /RG/GS

Dated: 15.06.2026

The following Judicial Officers are hereby nominated for participation in the subject Programme / for providing assistance during the Programme, as stated against respective names, scheduled to held on Saturday, June 20, 2026, at Sher-i-Kashmir Convention Centre (SKICC), Srinagar:-

S.No.	Name and Designation	Participation/ Assigned duty	
1.	All Chairpersons DLSAs (Kashmir Division)	For participation	
2.	Shri Anoop Sharma, 2nd Additional District & Sessions Judge, Jammu	For participation	
3.	Ms. Swati Gupta, Registrar Judicial, Jammu	For Participation	
4.	Ms. Preet Simran Kour, 4th Addl. District & Sessions Judge, Srinagar	For Anchoring	
5.	Ten female Judicial Officers:	For participation	
S.No.	Name		Present place of posting
i	Ms. Masarat Rohi,		Addl. D&S Judge, Anantnag
ii	Ms. Kusum Lata Pandita		Addl. DJ (Bank Cases) Srinagar
iii	Ms. Anjum Ara		Ist Addl. D&S Judge, Srinagar
iv	Ms. Mehreen Mushtaq		Principal Judge, Family Court, Srinagar
v.	Ms. Fariqa Nazir		Spl. Mobile Magistrate, Pulwama
vi.	Ms. Lubna Sultan		Spl. Mobile Magistrate, Anantnag
vii.	Ms. Kamiya Singh Andotra,		Spl. Mobile Magistrate, Srinagar
viii.	Ms. Shayesta Nazir		City Munsiff, Srinagar
ix	Ms. Bazila Bashir		Principal Magistrate, JJB, Shopian
x	Ms. Farah Bashir	Principal Magistrate, JJB, Ganderbal	

By Order.


(M.K.Sharma)
Registrar General

No: 25866-95/RG/GS

Dated: 15 .06.2026

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr/Mrs. Justice _____
.....for kind information of their Lordship's.
3. Director, J&K Judicial Academy, Srinagar.
4. Registrar Judicial, High Court Wing, Srinagar/Jammu.
5. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
..... for information.
6. Member Secretary J&K Legal Services Authority, Srinagar for information and further necessary action.
7. All Principal District & Sessions Judges (Kashmir Province) for information.
8. Nominated Officers for information and necessary compliance.
9. CPC e-Courts, High Court of J&K and Ladakh for information and for uploading the same on official website of the High Court of J&K and Ladakh, for information of all concerned.
10. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.


Registrar General